NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA /Ind -3416/252/HDB/2017
NAME OF THE COMPANY	
	Sai Tipparaju Infra Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	
	Sai Tipparaju Infra Ventures Pvt Ltd
NAME OF THE PROPOSITION	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hydreabad
UNDER SECTION	
	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			110

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

None appears for the Petitioner. Post the case on 09.11.2017 for dismissal.

Member (Technical)

Member (Judicial)